

**GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Power Section) Civil Secretariat,  
Srinagar/Jammu**

**Notification**

Jammu, the 1<sup>st</sup> of August, 2023

**S.O 408** In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints Ms. Megha Gupta, Jr. JKAS Tehsildar Chenani, District Udhampur to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within her territorial jurisdiction of District Udhampur.

**By Order of the Government**

**Sd/-  
(Achal Sethi)  
Secretary to Government,**

No. LAW-Powr/02/2023-10

Dated: 01-08-2023

**Copy to the:-**

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu.
- 3) Secretary to Government, Revenue Department
- 4) District Magistrate, Udhampur. This is with reference to their letter No. DMU/Ps/Misc/23-24/167 dated 28-7-2023.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) Concerned for compliance.
- 7) S. O. Section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website.

**(Shamim Ahmad Wani)  
Senior Law Officer  
Department of Law, Justice and PA**